

SECTION IV

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 459 OF 2009

Dharamjit Singh Grewal

....Appellant

VERSUS

Karam Singh Palne & Ors.

....Respondents

OFFICE REPORT ON PRE FINAL HEARING

Office Report is prepared as per Circular No. F41/Judl./2008 dated 17th December, 2008:-

- a) There are seven respondents in this appeal. Respondent no. 2 is represented through Ms. Arun K. Sinha, Advocate. Respondent no. 3 is represented through Mr. Ajay Pal, Advocate. Respondent no. 4 is represented through Ms. Binu Tamta, Advocate. Respondent no. 7 is represented through Mr. Bimal Roy Jad, Advocate. Respondent nos. 5 & 6 have been served with Notice at SLP stage. Respondent no. 1 has been served with Alternative arrangement notice in place of Mr. S. K. Sabharwal (now deceased). No one has entered appearance on behalf of respondent nos. 1, 5 & 6 so far. Service is complete.
- b) Original Record in the Appeal has been returned by this Court vide Office Order dated 03.12.2014.
- c) Not applicable
- d) Not applicable.
- e) No application for substitution is pending.
- f) Counsel for Appellant has not filed Statement of case. In terms of Rule 32, Sub Rule-2 of S.C.R. 2013, it is presumed that the appellant has adopted the list of dates/synopsis containing chronology of events as filed at the time of presentation of petition for seeking special leave to appeal (SLP)/ Appeal, as statement of case, and does not desire to file any further statement of case. Statement of case on behalf of respondent no. 1 has been filed by the erstwhile counsel on 22.10.2013.
- g) No additional document has been filed by the counsel so far.
- h) Not applicable

Dated this the 22nd day of September, 2016.

ASSISTANT REGISTRAR

Copy to :

1. **Mr. Ashok Kumar Mahajan (Advocate)** F-10, Bali Nagar, New Delhi-15
2. **Ms. Binu Tamta (Advocate)** 89, Lawyers Chambers, Supreme Court of India, New Delhi.
3. **Mr. Ajay Pal (Advocate)** 58, Todrmal Road, Bengali Market, New Delhi
4. **Mr. Arun K. Sinha (Advocate)** 791, Laxmi Bai Nagar, New Delhi-23
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